

**Central Administrative Tribunal
Principal Bench**

O.A. No. 1585/2014

New Delhi this the 23rd day of September, 2016

Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N.Shrivastava, Member (A)

Late Net Ram (Deceased),
Group 'C'
Age 52 years
Conductor DTC
T.No. 21011,
Through Legal Heir
Smt. Malti Devi
W/o Late Net Ram
WZ-503, Sri Nagar Colony,
Rani Bagh,
Delhi-110 034

... Applicant

(By Advocate: None)

1. Delhi Transport Corporation
Through its Chairman
I.P. Estate, New Delhi
2. The Depot Manager,
Delhi Transport Corporation
Wazirpur Depot
Delhi-110035.

... Respondents

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

It is seen that applicant has not been appearing in this case since last three consecutive dates. Today also there is no appearance on her behalf. It appears that the applicant is no longer interested in pursuing his case any further.

2. Therefore, this OA is dismissed in default and for non-prosecution.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

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Order (oral)

None appeared on behalf of applicant. Learned counsel for the applicant is appearing since last two consecutive dates. Therefore, this O.A. is dismissed in default and for non prosecution.